Governmental Organizations, Cooperatives, Public Sector Undertakings, Human Resource Development Institutions, Research & Development Institutions etc. for the development of processed food sector. A higher quantum of assistance is provided for difficult areas which include North Eastern States including Sikkim.

Recently the Government has approved Technology Mission for integrated development of horticulture in North-East including Sikkim. Further, in the current Budget the Excise Duty on products of processed fruits and vegetables has also been removed. These measures are expected to provide further boost to the food processing sector in the North-Eastern region.

# **Impact of Import of Poultry Products**

#### 2022. SHRI RAMA MUNI REDDY SIRIGIREDDY:

SHRI K. RAMA MOHANA RAO: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether it is a fact that import of chicken, meat, meat products and poultry products is affecting the domestic industry in the country:
- (b) if so, the total amount of import of poultry products in the country during 1999-2000 and 2000-2001; and
  - (c) what steps the ministry has taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (PROF. CHAMAN LAL GUPTA): (a) and (b) There is no appreciable increase in the imports of chicken meat and poultry products during the last two years, as would appear from the following import figures of poultry products:

(Quantity in MT) (Value in Rs. Lakhs)

	1999-2000		2000 - 2001	
	Quantity	Value	Quantity	Value
(i) Poultry meat and Edible Offals	0.3	1.90	0.59	2.65
(ii) Birds' eggs in shell (fresh, chilled and frozen)	13.75	58.73	4,61	18.03

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- (c) With a view to protecting the interest of the domestic industry. Government have taken the following measures:—
  - (i) Application of the provisions of Meat Food Products Order, 1973 and the Prevention of Food Adulteration Act upon the imported poultry products also.
  - (ii) Import duty on Meat and edible of ats of poultry (cuts and offals) increased from 35% to 100%.
  - (iii) Import of poultry products made subject to Phyto Sanitary permits from the Ministry of Agriculture.

## Restriction on Import of Meat

### 2023 SHRI RAMA MUNI REDDY SIRIGIREDDY:

SHRI K. RAMA MOHANA RAO: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the restriction on import of meat and meat products, imported through the Livestock Importation (Amendment) Act, 2001, is WTO compatible and is provided for in the WTO Agreement; and
- (b) if not, how Government are thinking of preventing imports from other countries?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (PROF. CHAMAN LAL GUPTA): (a) Yes, Sir.

(b) Does not arise.

### Karnataka Proposal for Research in Neera

2024. SHRI K.C. KONDAIAH: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether Defence Food Research Laboratory, Mysore is ready to carry out research and develop a technology to preserve, protect and provide Neera as a soft drink to the consumers:
- (b) if so, whether Karnataka Government has requested to undertake research in Neera; and
  - (c) if so, what is the progress made thereon?